

(c) whether as a result of these facilities, the production of alcohol has gone up?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI):

(a) Yes, Sir.

(b) Yes, Sir. During the year 1953 the oil companies opened additional depots at Moradabad, Satna, Ambala, Ferozepore, Hoshiarpur, Jullundur and Patiala; and during 1954, at Ludhiana, Kotkapura, Kalka, Nasik Road, Amritsar, Pathankote, Dinapore Cantt. and Katihar.

(c) That would have been the result other conditions being equal. But molasses having been in short supply during 1954 production of power alcohol showed a downward trend.

PRODUCTION AND EXPORT OF CASHEW KERNEL AND SHELL LIQUID

133. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity of cashew-nut kernel and cashew-nut shell liquid produced in India in each year from 1952-53; and

(b) to which countries and in what quantities cashew-nut shell liquid was exported during the same period?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI):

(a) Precise information about production of cashew kernels is not available. It is, however, estimated that the production during 1952-53, 1953-54 and during the 9 months—April to December 1954—was about 31,000 tons, 30,000 tons and 29,000 tons respectively.

During the same periods, the exports were as follows:—

| | | |
|----------------------------|-----|--------------------|
| 1952-53 | ... | 27,897 tons |
| 1953-54 | ... | 26,630 „ |
| April-December 1954 | | 26,964 „ |

Information about actual production of cashew shell liquid is not available.

(b) exports of cashew shell liquid are separately recorded in official statistics only from April 1954. A statement showing the quantities exported and the countries to which these exports were made during the period April to December 1954 is attached. [See Appendix IX, Annexure No. 48.]

STATEMENT RE ANSWER TO SUPPLEMENTARIES ON STARRED QUESTION NO. 362.

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Sir, during the course of answering supplementaries on Starred Question No. 362 by Sri S. Panigrahi on the 15th September 1954, in this House regarding grants for improvement of the leather industry, I stated that till the 16th August 1954, the date up to which we had information, no expenditure had been incurred by the Government of Orissa out of the grant sanctioned by the Government of India for the purpose. The correct position, however, is that till the 16th August 1954, no expenditure had been incurred by the Government of Orissa out of the amount of Rs. 1 lakh sanctioned by us for the Titli Garh tannery, but that an expenditure of Rs. 21,000 had been incurred out of the grant of Rs. 30,000 sanctioned by us for the tannery at Boudh for the purchase of truck and machinery. I regret the error that crept in the earlier statement.

LEAVE OF ABSENCE TO THAKUR BHANU PRATAP SINGH

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Thakur Bhanu Pratap Singh:

"I have the honour to inform you that on account of some urgent nature of work necessitating my presence here I am unable to